

**GOVERNMENT OF INDIA
STATISTICS AND PROGRAMME IMPLEMENTATION
LOK SABHA**

UNSTARRED QUESTION NO:1068
ANSWERED ON:01.03.2011
EXECUTION OF MPLAD WORKS
Lal Shri Kirodi

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

- (a) the role of district collectors in the execution of works under the Members of Parliament Local Area Development (MPLAD) Scheme;
- (b) whether any negligence has been reported in monitoring the works undertaken under the scheme;
- (c) if so, the details of such cases reported during each of the last three years and the current year, State-wise; and
- (d) the action taken against such guilty officials including district collectors?

Answer

MINISTER OF STATISTICS AND PROGRAMME IMPLEMENTATION (DR. M.S. GILL)

(a) Role of the District Authority as stipulated in the MPLADS guidelines is at Annexure-I.

(b)&(c) 91.16% of the funds sanctioned since the inception of the Scheme have been utilized. 91.54% of the works sanctioned during this period have been completed. However, NABARD Consultancy Services (NABCONS), an independent agency engaged by the Ministry for physical monitoring in selected district of the country, has reported some deficiencies in monitoring of MPLADS works. These are encroachment, diversion of use, lack of maintenance, idle assets, incomplete works and poor use of assets, etc. The details are at Annexure-II.

(d) The concerned State Governments have been directed to take appropriate corrective measures and suitable action against concerned officials.